

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

*Imphal, the 17<sup>th</sup> December, 2015*

No.HCM/V-3/76-Estt(iv)/ 15842 The Hon'ble Chief Justice has been pleased to constitute the Vacation Courts of Hon'ble Mr. Justice N. Kotiswar Singh and Hon'ble Mr. Justice Kh. Nobin Singh on 28<sup>th</sup> December, 2015 and on 4<sup>th</sup> January, 2016 respectively.

Filing of urgent matter pertaining to civil and criminal will be allowed on 22<sup>nd</sup> December, 2015 (Tuesday) and 29<sup>th</sup> December, 2015 (Tuesday) from 10.30 a.m. to 3.00 p.m.

Limitation will not run during the vacation.

Sd/-

**( N. ROJIT SINGH )**  
REGISTRAR (ADMN./PM & P)  
HIGH COURT OF MANIPUR

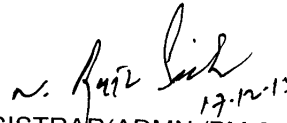
Endt. No.HCM/V-3/76-Estt(iv)/ 15843 - 62

Date : 17/12/2015

Copy to :-

1. The Advocate General, Manipur.
2. The Chief Secretary, Government of Manipur.
3. The Secretary (Law), Government of Manipur.
4. The District & Sessions Judge, Thoubal / Senapati / Imphal West / Imphal East / Bishnupur / Churachandpur.  
*He/she is requested for favour of wide circulation in Subordinate Courts.*
5. The Judge, Family Court, Manipur
6. The Judge, Special Court (ND&PS).
7. The Presiding Officer, Revenue Tribunal / MACT, Manipur
8. The Registrar, High Court of Manipur
9. The Member Secretary, MASLSA
10. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.  
*He is requested to upload the above notification in the official website of this Registry.*
11. The Deputy Registrar (Judl), High Court of Manipur.
12. The Deputy Registrar (Admn.), High Court of Manipur.
13. The Deputy Registrar (Accounts/Planning), High Court of Manipur.
14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
15. The Secretary, All Manipur Bar Association, Imphal.
16. The Secretary, High Court Bar Association, Imphal.
17. The Secretary, High Court of Manipur Bar Association, Imphal.
18. The Secretary, Tribal Lawyers Forum, Vin Cottage, Naga River, North AOC, Imphal.
19. The Senior Govt. Advocate, Imphal with 3(three) copies.
20. The Assistant Registrar/Sr. Grade Stenographer, High Court of Manipur.

21. The Lib-cum-Research Officer, High Court of Manipur.  
***She is to inform to all the staff in the Library Section.***
22. The Central Govt. Standing Counsel, Manipur.
23. The Director, Doordarshan Kendra, Imphal.  
for favour of wide announcement in the News Items.
24. The Director, Information & Public Relations, Imphal.  
one spare copy for favour of wide publicity in the News Item.
25. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
26. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
27. The Assistant News Editor, A.I.R., Imphal  
for favour of wide announcement in the News Item.
28. The News Editor, ISTV, Imphal  
for favour of wide announcement in the News Item.
29. All Superintendents/Court Officers/Stamp Reporter, High Court of Manipur.  
***They are to inform to all the staff of their respective sections.***
30. The Protocol Officer, High Court of Manipur.
31. P.A to the Director, Manipur Judicial Academy.
32. P.A. to Registrar General, High Court of Manipur.
33. Notice Board / Guard File / Order Book.
34. Concerned File.

  
17.12.15  
REGISTRAR (ADMN./PM & P)  
HIGH COURT OF MANIPUR